

1	2	3	4	5
15. Sri Satya Sai Human Helpage, Pallipport	6.94	6.30	6.90	
16. Social Action Forum, Trissur,	8.78	4.38	13.10	
17. Thiruvananthapuram Social Service Society, Thiruvananthapuram	3.12	4.68	7.07	
18. Total Response to Alcohol and Drug Abuse, Manganam, Kottayam (TRADA)	8.44	10.51	8.85	
19. Unity Group, Kochi	1.28	3.75	2.46	
20. Kollam Nataka Vedi, Kollam	1.20	0.60	-	
21. Swasraya Samajam	0.61	-	0.71	
22. Divine Trust	0.43	-	-	
23. Pratheeksha De-addiction Centre, Kannur	-	-	3.72	

Welfare of Scheduled Tribes

1. Kerala Saksharatha Samiti Rajadhani Building East Fort.	2.75	0.00	0.00	
2. Sri Ramakrishna Advaita Ashram P.O. Kalady Distt, Emakuum, Kerala	7.88	4.96	5.55	
3. Harijan Sevak Sangh, Kerala Branch, Shanthinketan Katakada P.O. Thiruvananthapuram	5.19	2.64	5.73	
4. Vinobaniketan P.O., Vinobaniketan Distt. Thiruvananthapuram	9.92	10.28	4.25	
5. Swami Vivekananda Medical Mission Vivekananda Nagar, Mutti Wynad Distt. Kerala	1.28	0.69	0.69	
6. Amritha Bhavanam Mata Amrithanandamayee Devi Math, Panipally, Kerala	5.14	7.07	7.92	
7. Swami Nirmatananda Memorial Balathavana, P.O. Kayamkulam Distt. Allapuzha, Kerala	0.00	0.14	1.99	

Grant from Central Adoption Resource Agency

1. Dena Sevana Sabha, Kerala	2.76	0.87	2.43	
2. VCA Kerala	0.81	0.77	-	

Welfare of Aged

1. Welfare Services Emakalem Kochi	2.47	1.87	6.72	
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1	2	3	4	5
2. International Centre for Study and Dev, Kollam	1.08	2.76	1.01	
3. Association for the Welfare of Handicapped, Calicut	1.08	-	-	
Welfare of Street Children				
1. Trivandrum Don Bosco Veedu Society, Kalipan Kulam Road, TC, 41/2065m Manacad. Trivandrum-695000	-	9.42	7.05	
2. Association for Welfare of the Handicapped, P.O. Box No. 59, S. M. Street, Calicut-673001	3.37	-	5.41	
Construction of Old Age Home				
1. Sneh Bhaven, St. Stephen's Charitable Society, Kerala.	-	-	2.50	

*[Translation]***Package for Bihar**

2017. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister has received any memorandum for giving a package of 56,000 crore of rupees to Bihar;

(b) whether the Government propose to provide similar packages to more states where separate states of Ultrakhand and Chhatisgarh have been declared;

(c) whether the Government have received any proposal on or before 18 April, 1998 for creation of smaller states in other states;

(d) if so, the details thereof;

(e) whether the Government are contemplating to appoint a state re-organisation commission; and

(f) the extent of financial burden as a result of creation of Ultrakhand, Vananchal and Chhatisgarh states?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a), (b) and (f) The Government has received a representation asking for a special economic package for the remaining State of Bihar in the event of formation of a new State of Vananchal. The said package, it is demanded, should comprise a lump sum payment of at least Rs. 50,000 crores, besides a payment of Rs. 1500 crores, per annum at least for the next ten years. The matter is being examined. No such demand has been received in connection with the formation of the proposed States of Uttarakhanda and Chhattisgarh.

(c) and (d) A memorandum dated 12.8.1987 was received from the National Front for Smaller States demanding creation of 12 States, viz., Jharkhand, Uttarakhand, Gorkhaland, Panchal Pradesh (Western UP), Bodoland, Telangana, Purvanchal (Eastern UP), Vidarbh, Chhattisgarh, Bundelkhand, Saurashtra and Malwa.

(e) No, Sir.

[English]

Contract Labourer in Public Sector Units

2018. DR. JAYANTA RONGPI: Will the Minister of LABOUR be pleased to state:

(a) the total number of contract labourer working in the Central Public Sector units; and

(b) the steps being taken to absorb such contract labourers engaged in permanent and perennial type of work in view of the Supreme Court verdict in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) The statistics relating to total number of contract labourers working in the Central Public Sector Units are not maintained.

(b) As per the judgement of the Supreme Court of India dated 6.12.1996 in the case of Air India Statutory Corporation etc. Vs. United Labour Union and Ors., where contract labour system stood abolished by the appropriate Government by publication of a notification under section 10 (1) of the Contract Labour (Regulation and Abolition) Act, 1970, the principal employer is under statutory obligation to absorb the contract labour.

Voluntary Organisation in Gujarat

2019. SHRI RATILAL KALIDAS VARMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be please to state:

(a) whether it is a fact that financial assistance are being provided to various voluntary organisations in Gujarat;

(b) if so, the district-wise details of voluntary organisation in Gujarat where they have been financed;

(c) the names and places of such organisations where financial assistance during 1995 to till date have not been provided in Bhavnagar, Ahmedabad districts of Gujarat;

(d) the quantum of financial assistance sanctioned and distributed in the kind and lach to each ones during the above period on each years;

(e) the target fixed for such provision during the 1998, 1999 and 2000 to each one;

(f) whether the funds received from the Union Government are being misutilised by the organisations;

(g) if so, the details thereof; and

(h) the corrective steps taken by the Government to investigate the matter in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) to (d) District-wise details are given in the Statement enclosed.

(e) No State-wise target is fixed for releasing grant-in-aid to voluntary organisations under various schemes of this Ministry.

(f) No such cases have been reported by State Govt. of Gujarat.

(g) and (h) Question do not arise

Statement

(Rs. in lakhs)

S. No.	Name of the Organisations	Amount released during		
		1995-96	1996-97	1997-98
1	2	3	4	5
Ahmedabad				
1.	Blind Men's Association, Ahmedabad.	46.00	18.28	22.76
2.	Rachnatamak Abhigum Trust, Ahmedabad.	2.12	2.16	1.98
3.	Andh Apang Kalyan Kendra, Ahmedabad.	0.67	0.92	1.00
4.	Light House for Blind, Ahmedabad.	3.55	2.47	3.31
5.	Parikshitlal Ashram Shala Gandhi Ashram, Ahmedabad. (Run by Harijan Sevak Sangh, Delhi)	6.01	2.36	4.91
6.	Gujarat Kelavani Trust, Ahmedabad.	11.72	10.42	9.47
7.	Indian Council of Social Welfare, Ahmedabad.	1.40	-	5.67
8.	Nashabandhi Mandal Ahmedabad	11.23	10.47	23.81
9.	Rachnatamak Abhigam Trust, Ahmedabad	2.73	2.73	2.73
10.	Bharat Sevaashram Sangh, Ahmedabad.	1.07	1.12	-
11.	Gujarat Kelvani Trust, Ahmedabad.	1.08	3.23	2.15